

(b) if so, the funds earmarked for 1995-96; and

(c) the amount allocated to Andhra Pradesh for the above period?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE AND MINISTER OF STATE IN THE MINISTRY OF WELFARE (SHRI ASLAM SHER KHAN):

(a) Yes, Sir. Ministry of HRD has been implementing three separate educational development programmes in the minority concentration districts for the welfare of minorities. They are Area Intensive programme, Modernisation of Madrasa Education and Community Polytechnics. These schemes are implemented by States/UTs concerned as a centrally sponsored scheme.

The National Foundation for Communal Harmony is providing assistance to the children who become destitutes in communal riots. Monthly amounts are paid to the concerned children @ Rs.425/- per month per child in class 'A' & 'B' cities and Rs. 375/- per month per child in other places till they attain the age of 18 years, in exceptional cases upto 21 years. This assistance would cover items like fees, text books, stationery, uniform, food, clothing, health care and recreation.

The Maulana Azad Education Foundation is a registered society engaged in the promotion of educational activities among the educationally backward sections of the society including minorities and backward classes. This society provides assistance for the setting up of residential schools especially for girls and other related activities.

(b) Maulana Azad Foundation implements its schemes through the interest accrued on the corpus fund of Rs.30.01 crores. During 95-96 a sum of Rs. 4.63 crores has been earmarked under the head 'Educational Activities'.

The provision for Area Intensive Programme under Human Resources Development Ministry is Rs.2.20 crores. Provision made for Modernisation of Madrasa Education is Rs. 0.40 crores and the provision for Community Polytechnics is Rs. 0.30 crores. National Foundation for Communal Harmony implements its programmes with the interest on the corpus fund of Rs. 10 crores.

(c) No state-wise allocation is made under the scheme.

Racket in Telephone Calls in Delhi

2851. SHRI MOHAN RAWALE : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether any case of international racket in telephone calls in Delhi has been noticed by the Government in the month of October, 1995;

(b) if so, the details thereof; and

(c) the action taken or proposed to be taken by the Government against the persons found involved in the matter including MTNL employees?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI SUKH RAM) : (a) Yes Sir.

(b) A case of misuse of 2 telephones in Tagore Garden area to the extent of Rs. 80 lakhs was detected. Preliminary investigation revealed involvement of some private persons who had taken telephones in fake names in connivance with MTNL officials.

(c) Three private persons and 4 officials of MTNL alleged to be involved in the misuse were arrested and subsequently released on bail. The 4 officials of MTNL have been placed under suspension. Suitable disciplinary/penal action against the MTNL officials and outsiders involved in the misuse will be taken after the results of the investigation by the CBI are known.

Professional Training Institutions

2852. SHRI S.M. LALJAN BASHA : Will the Minister of WELFARE be pleased to state :

(a) the number of educational institutions set up to provide the professional training to the girls belonging to minority communities in the country, particularly in Andhra Pradesh;

(b) the number of girls benefited by these institutions; and

(c) the financial assistance provided by the Union Government to Andhra Pradesh for these institutions?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE AND MINISTER OF STATE IN THE MINISTRY OF WELFARE : (SHRI ASLAM SHER KHAN) : (a) The All India Council for Technical Education (AICTE) is an statutory body set up under Act 1987 for ensuring proper and coordinated development of Technical Education at Degree and Diploma levels in the country. The approval to start new institutions is accorded by the AICTE in accordance with the regulations provided under it.

No professional institute has been approved only for girls belonging to minority communities in the country.

(b) Does not arise.

(c) Does not arise.

[Translation]

Telephone Exchanges in Madhya Pradesh

2853. SHRIMATI SUMITRA MAHAJAN :
SHRI PHOOL CHAND VERMA :

Will the Minister of COMMUNICATIONS be pleased to state :

(a) the places in Madhya Pradesh, where electronic exchanges are functioning at present with capacity of each exchange;